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कुल्लू राष्ट्रीय उद्यान से हटाए गए लोगों का पुनः बसाया जाना

780. श्री महेश्वर सिंह : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या हिमाचल प्रदेश के कुल्लू जिले में प्रस्तावित राष्ट्रीय उद्यान के विकास हेतु भूमि के अधिग्रहण का कार्य पूरा कर लिया गया है;

(ख) यदि हां, तो इससे कितने लोग प्रभावित हो रहे हैं और कितने व्यक्तियों को मुआवजा दे दिया गया है और कितने व्यक्तियों को उनके पुनर्वास के लिये भूमि आवंटित कर दी गई है; और

(ग) कितने प्रभावित लोगों को रोजगार प्रदान किया गया है और उन्हें कौन-कौन सा रोजगार प्रदान किया गया है तथा उनके पूरा नाम, पते, पदनाम और उन्हें रोजगार देने की तिथियां क्या-क्या हैं?

पर्यावरण और वन मंत्री (प्रो. सैफुद्दीन सोज) :

(क) से (ग) सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जाएगी।

Polluting Factories in Salem District of Tamil Nadu"

781. SHRI R. MARGABANDU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the factories which allow untreated effluent water into the open lands and rivers in Mettur Dam area in Salem District and Tiruppur town in Coimbatore of Tamil Nadu;

(b) whether Government are aware that the land has become unfit for cultivation and causing health hazards; and

(c) if so, the details of the action taken against such factories and tanneries?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) The names of the factories which allow untreated effluent into open drain and river Cauvery in Mettur Dam area in Salem District are:—

(i) MS. Murthy Thread Mills.

(ii) MS. Anna Transport Corporation Ltd., Depot and

(iii) MS. Tansi Structural & Structural & Galvanishing Works.

(b) and (c) So far, no specific complaints have been received by the Tamil Nadu Pollution Control Board to indicate that lands have become unfit for cultivation and causing health hazards. The Board has issued show cause notice to the above three units. The 259 tanneries in the State, who are yet to install effluent treatment plants are under closure as per the orders of the Hon'ble Supreme Court and the High Court.

"U S Embassy's concern over Pollution Level"

782. SHRI KRISHNA KUMAR BIRLA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that with the growing city's pollution level, the US Government have asked the doctors in the US Embassy to find out the pollution level and its effect on the Embassy staff; and

(b) is so, what is the reaction of the Government with regard thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Contaminated Drinking Water in Pondicherry

783. SHRI N. THALAVAI SUNDARAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware of the reports that highly contaminated water is obtained in the hand pumps in over 12 villages in Bahur constituency in Pondicherry where the Central Government has set up a water treatment plant;

(b) whether Government have identified the industries responsible for contaminating the sub-soil water; and